

## NOTICE

Oath taking Ceremony of Hon'ble Shri Alok Srivastava, as Technical Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **01:30 P.M. on 14<sup>th</sup> February, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2<sup>nd</sup> Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-  
(Registrar)  
NCLAT

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-  
Registrar

## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 12.02.2020 (WEDNESDAY)**

**COURT III**

**10:40 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 707 of 2020 in Comp. App. (AT) (Ins) No. 188 of 2020	Srinivasa Reddy Velagala Vs. Sravanthi Infratech Pvt. Ltd.	Mullapudi Rambabu	Sachit Kumar Sahijpal

2.	Comp. App. (AT) (Ins) No. 1050 of 2019	Jharkhand Bijli Vitran Nigam Ltd. Vs. Tayo Rolls Ltd. & Ors.	Aabhas Parimal	Mohit Singh-R3
3.	Comp. App. (AT) (Ins) No. 1513 of 2019	Kotak Mahindra Bank Ltd. Vs. Testtex India Laboratories Pvt. Ltd. & Ors.	Amit Mahalian	Prakash
4.	Comp. App (AT) (Ins) No. 39 of 2020	Raj Kumar Garg & Anr. Vs. Health Care At Home India Pvt. Ltd. & Anr.	Rupesh Tyagi	S k Sharma
5.	Comp. App. (AT) (Ins) No. 49 of 2020	Bank of India Vs. IRIS Electro Optics Pvt Ltd & Ors.	Ashish Rana	
6.	Comp. App. (AT) No. 295 of 2019	Thangavelu Sudalyadm @ S.T. Velu & Ors. Vs. Charu Amritlal Kanani & Ors.	Aaditya A. Pande	Ajay Kumar-R1,2

**For Admission (Fresh Cases)**

7.	Comp. App. (AT) (Ins) No. 240 of 2020	Empathy Infra & Engineering Pvt Ltd. Vs. Bhuleswar Steel & Alloys Pvt Ltd.	Kanupriya Tiwari	Sanjay Bhatt
8.	Comp. App. (AT) (Ins) No. 260 of 2020	Oriental Bank of Commerce Vs. Mittal Corp Ltd.	Ankit Raj	
9.	Comp. App. (AT) (Ins) No. 261 of 2020	Wish Town Home Buyers Welfare Society Vs. IDBI Bank Ltd & Anr.	M.L. Lahoty	
10.	Comp. App. (AT) (Ins) No. 262 of 2020	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt Ltd.	Gauri Shanker	
11.	Comp. App. (AT) (Ins) No. 263 of 2020	Jay Ganesh Plating Works. Vs. Carline Pressings Pvt Ltd.	Pratiksha Sharma	
12.	Comp. App. (AT) (Ins) No. 264 of 2020	Amar Plaza and Holdings Ltd. Vs. Shree Shiromani Project Pvt Ltd.	Dhruv Surana	
13.	Comp. App. (AT) (Ins) No. 265 of 2020	Ankit International Sole Proprietorship of Arun Jain Vs. Unitech Machines Ltd. Through Resolution Professional Vivek Raheja	Rahul Gupta	
14.	Comp. App. (AT) (Ins) No. 266 of 2020	Punjab National Bank (Through Sachin Rathi, Sr.Manager Hill Cart Road Branch, Siliguri) Vs. Kamalesh Kumar Singhania & Ors.	Debopriyo Maulik	

15.	Comp. App. (AT) (Ins) No. 267 of 2020	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Debopriyo Moulik	
16.	Comp. App. (AT) No. 37 of 2020	Metro Mining Pvt Ltd & Anr. Vs. Registrar of Companies, Mumbai	Anand Dilip Landge	
17.	Comp. App. (AT) No. 38 of 2020	Vipra Containers Pvt Ltd. Vs. Registrar of Companies NCT of Delhi & Haryana	Sanjeev Kumar	
18.	Comp. App. (AT) No. 39 of 2020	Akhil R Kothakota & Ors. Vs. Tierra Farm Assets Company Pvt Ltd.	Aditya Verma	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors. <b>With</b>	Shikhar Mittal, Santanu Awasthi	K. Datta Abhishek Anand- RP
2.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt. Ltd. &Ors.	R.K. Gupta, Mohit Singh	K. Datta Abhishek Anand- R5
3.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
4.	Comp. App. (AT) (Ins) No. 1017 of 2019	Sivagnanam G. ILanahai. Vs. Wayne Burt Petro Chemicals Pvt. Ltd.	Lzafeer Ahmad B.F	Anuj Tiwari
5.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. <b>With</b>	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha- R2
6.	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	

7.	Comp. App. (AT) (Ins) No. 1238 of 2019	Jayprakash Vyas. Vs. Prabhat Steel Traders Pvt. Ltd.& Anr.	Prachi Johri	Aakansha Pathak- R1 Udita Singh-R2
8.	Comp. App (AT) (Ins) No. 1359 of 2019	Abhishek Soin Vs. State Bank of India & Ors	Rohit Suri	Sangeeta Singh-R1 Abhishek Anand- RP
9.	Comp. App. (AT) (Ins) No. 135 of 2020	Sushil Kumar Singh Vs. Shalini Chaudhary & Ors.	Anurag Ojha	
10.	Comp. App. (AT) (Ins) No. 168 of 2020	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Kartik Nagarkatti	
11.	Comp. App. (AT) (Ins) No. 149-150 of 2020	Exxaro Tiles Pvt. Ltd. Vs. Arvind Gaudana, Resolution Professional of Regent Granito (India) Ltd. & Ors. <b>With</b>	Natasha Dhruvan Shah	Pradhuman Gohil
12.	Comp. App. (AT) (Ins) No. 169 of 2020	Shaileshbhai Maganbhai Patel, Vs. Arvind Gaudana Resolution Professional of Regent Granito (India) Ltd. & Ors.	Lalit M. Patel	A.J. Chaterjee Gautam Singh-RP
13.	Comp. App. (AT) No.173 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors. <b>With</b>	Arunima Kedia	Gunjan Ahuja-R2
14.	Comp. App. (AT) No. 174 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors.	Arunima Kedia	Gunjan Ahuja-R2
15.	Competition App. (AT) No. 34 of 2019	Jalgaon District Medicine Dealers Association (JDMDA) & Ors. Vs. Competition Commission of India & Anr.	Nakul Mohta	Manmeet Arora

**For Hearing**

16.	Comp. App. (AT) No. 107 of 2019	United spirits Ltd. & Anr. Vs. Neel Rajesh Shah & Anr.	Anand S. Pathak	Ajay Kr. Chopra
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By Order

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